

licensing, simplification of procedures for export, activation of Board of Trade, bilateral discussions with select countries, interaction with national organisations of trade and industry, etc.

[English]

Revenue Earned by selling Real Estates

4943. SHRI JANGBIR SINGH: Will the Minister of FINANCE be pleased to state:

(a) the revenue earned by the Government by selling real estates in Bombay acquired under the Chapter XXA of the Income Tax act, 1961 during the last six months; and

(b) the criteria adopted by the Government for selling the real estate in the Metropolitan cities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) There has been no such sale during this period

(b) Provision of Chapter XXC of the Income-Tax Act provide for purchase by Central Government of immovable properties in certain cases of transfer. The properties so purchased are disposed of by the sale in public auctions after fixing reserve price.

Allocation of Funds for Textile Mills:

4944. SHRI INDRAJIT GUPTA: Will the Minister of TEXTILES be pleased to state:

(a) whether there has been sharp reduction in budgetary allocation of funds for the textile mills during 1992-93;

(b) whether due to reduction in allocation of funds most of the textile mills are likely to be closed during the period;

(c) whether the Government have received any representations against such

proposed action from various quarters including trade unions; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (d). Budgetary proposals indicate a decline in the proposed allocations of funds for the year 1992-93 for the NTC and BIC Mills. It is difficult to predict the impact there of keeping in view various changes in economic policies. Certain representations regarding reduced allocation have been received asking for higher allocations from labour representatives.

[Translation]

Export of Molasses

4945 SHRI RAM PUJAN PATEL: Will the MINISTER OF COMMERCE be pleased to state:

(a) the quantity and value of molasses exported during each of the last two years and the current year;

(b) the reasons for its export; and

(c) the steps proposed to be taken to minimise the export?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALAMAN KHURSHEED): (a) to (c). The export of Molasses during the last two years and that during the current year are as follows:-

| | Qty: 000 Tonnes Value: Rs. Crores | |
|---------|--------------------------------------|-------|
| Year | Qty. | Value |
| 1989-90 | 265 | 17.41 |
| 1990-91 | 230 | 21.84 |
| 1991-92 | 303 | 37.21 |

(April-Feb.)